

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1548  
ANSWERED ON 29/07/2025**

**TARGET FIXED TO BUILD HOUSES UNDER PMAY-G**

**1548. Shri Murari Lal Meena:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details and number of houses targeted by the Government to be built under the Pradhan Mantri Awas Yojana Gramin (PMAY-G), State and district-wise including Rajasthan;**
- (b) whether it is a fact that the construction of few houses has been completed so far as compared to the targeted houses and the number of houses still pending to be constructed, if so, the details thereof, State-wise including Rajasthan;**
- (c) whether the Government has reviewed the progress of this scheme, particularly in respect of the districts of Dausa Lok Sabha Constituency;**
- (d) if so, the status of the houses under construction, State, year and zone-wise including Rajasthan;**
- (e) the number of houses sanctioned and constructed particularly in the districts falling under Dausa Lok Sabha Constituency, State-wise; and**
- (f) the details of financial assistance released for the same, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)**

**(a) & (b): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households for the construction of pucca houses with basic amenities with a cumulative target of 4.95 crore houses by March 2029. The Union Cabinet has approved the proposal for the continuation of PMAY-G during FY 2024-25 to 2028-29 for construction of 2 crore additional houses. As on 24.7.2025, a total target of 4.12 crore has been**

allocated by the Ministry, out of which 3.84 crore houses have been sanctioned by the States/UTs and 2.81 crore houses have been completed.

The detail of number of targets, houses sanctioned, houses completed and pending for construction, State-wise including the State of Rajasthan may be seen at Annexure-I. Further, the district-wise progress of each State may be seen at <https://rhreporting.nic.in/netiay/PhysicalProgressReport/PhysicalProgressRpt.aspx>.

(c): Review of implementation of PMAY-G is an ongoing process. The Scheme is reviewed through Performance Review Committee Meetings, Common Review Mission, Area Officers Schemes, District Development Co-ordination and Monitoring Committee named as “DISHA” Committee, Reports of National Level Monitors etc. besides regular field visits by the officers of the Ministry. Recently, PRC meetings have been held with all the State/UTs on 14<sup>th</sup> and 15<sup>th</sup> July 2025.

A total target of 4,12,31,890 houses has been allocated to States/UTs including the State of Rajasthan, out of which a total of 3,84,28,293 houses has been sanctioned and 2,80,98,378 houses have been completed by the States/UTs as on 24.07.2025. Also, a total of 11,188 houses have been sanctioned and 8,849 houses have been completed in DausaLokSabha Constituency as on 24.07.2025.

(d): The details of houses targeted, sanctioned and completed, State-wise and Year-wise may be seen at Annexure – II.

(e): The total number of houses sanctioned and completed, State-wise is already given at Annexure- I.

Further, the houses sanctioned and completed in the districts of DausaLokSabha Constituency as on 24.07.2025 are as follows:

District	Block	Houses Sanctioned	Houses Completed
Jaipur	Bassi	258	247
	Chaksu	616	317
Alwar	Thanagazi	1,707	1,330
Dausa	Bandikui	433	392
	Mahuwa	2,026	1,645
	Sikrai	1,546	1,311
	Dausa	1,113	846
	Lalsot	3,489	2,761
Total		11,188	8,849

(f): Details of state wise cumulative central share released under PMAY-G since inception of scheme may be seen at Annexure-III.

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**Annexure referred to in reply to part (a), (b) & (e) of Lok Sabha Unstarred Question No. 1548 to be answered on 29.07.2025.**

**Detail of number of targets, houses sanctioned, houses completed and pending for construction, State-wise:**

SNo.	State Name	Target allocated by the Ministry	Houses Sanctioned by States/UTs	Houses Completed	Houses Pending for construction
1	ARUNACHAL PRADESH	35,937	35,591	35,591	346
2	ASSAM	29,87,868	28,75,392	20,71,467	9,16,401
3	BIHAR	50,12,752	49,01,233	38,30,403	11,82,349
4	CHHATTISGARH	26,42,224	23,75,745	14,89,544	11,52,680
5	GOA	257	254	242	15
6	GUJARAT	9,02,354	8,29,202	5,88,790	3,13,564
7	HARYANA	1,06,460	74,909	39,732	66,728
8	HIMACHAL PRADESH	1,21,502	97,550	35,322	86,180
9	JAMMU AND KASHMIR	3,36,498	3,34,773	3,13,323	23,175
10	JHARKHAND	20,12,107	19,39,716	15,71,615	4,40,492
11	KERALA	2,32,916	76,167	34,363	1,98,553
12	MADHYA PRADESH	57,74,572	49,38,196	38,47,563	19,27,009
13	MAHARASHTRA	43,70,829	40,82,626	13,80,724	29,90,105
14	MANIPUR	1,08,550	1,01,549	38,028	70,522
15	MEGHALAYA	1,88,034	1,85,772	1,49,460	38,574
16	MIZORAM	29,967	29,959	25,307	4,660
17	NAGALAND	48,830	48,760	36,216	12,614
18	ODISHA	28,49,889	28,11,018	24,20,261	4,29,628
19	PUNJAB	1,03,674	76,723	41,452	62,222
20	RAJASTHAN	24,97,121	24,32,047	17,49,778	7,47,343
21	SIKKIM	1,399	1,397	1,393	6
22	TAMIL NADU	9,57,825	7,43,290	6,45,573	3,12,252
23	TRIPURA	3,76,913	3,76,279	3,71,132	5,781
24	UTTAR PRADESH	36,85,704	36,56,226	36,37,964	47,740
25	UTTARAKHAND	69,194	68,534	68,218	976
26	WEST BENGAL	45,69,423	45,69,032	34,19,419	11,50,004
27	ANDAMAN AND NICOBAR	3,424	2,593	1,302	2,122
28	DADRA AND NAGAR HAVELI and DAMAN AND DIU	11,364	10,935	5,020	6,344
29	LAKSHADWEEP	45	45	45	0
30	PUDUCHERRY	0	0	0	0
31	ANDHRA PRADESH	2,47,114	2,46,930	88,799	1,58,315
32	KARNATAKA	9,44,140	5,02,838	1,57,328	7,86,812
33	TELANGANA	0	0	0	0
34	LADAKH	3,004	3,004	3,004	0
	<b>Total</b>	<b>4,12,31,890</b>	<b>3,84,28,293</b>	<b>2,80,98,378</b>	<b>1,31,33,512</b>

## Annexure-II

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 1548 to be answered on 29.07.2025.

Details of houses targeted, sanctioned and completed, State-wise and Year-wise:

Sno.	State	2016-17			2017-18			2018-19		
		Target allocate by Ministry	Houses Sanctioned by States/UTs	Houses Completed	Target allocate by Ministry	Houses Sanctioned by States/UTs	Houses Completed	Target allocate by Ministry	Houses Sanctioned by States/UTs	Houses Completed
1	ARUNACHAL PRADESH	9,022	0	0	2,168	249	0	0	1062	85
2	ASSAM	2,08,446	57,696	4	36,049	1,27,171	26,059	0	40,376	1,59,017
3	BIHAR	6,34,069	12,830	1	5,34,915	5,61,828	28,135	0	4,25,526	5,81,825
4	CHHATTISGARH	2,32,903	1,86,597	136	2,06,372	3,09,351	3,65,867	3,48,960	2,89,909	3,41,378
5	GOA	257	0	0	0	0	0	0	106	22
6	GUJARAT	1,13,022	11,613	12	90,410	1,61,985	95,280	0	26,276	83,097
7	HARYANA	11,659	9,782	1	9,295	8,499	6,675	0	2,485	5,961
8	HIMACHAL PRADESH	4,742	3,350	1	2,444	2,679	3,504	0	816	3,096
9	JAMMU AND KASHMIR	14,432	0	0	19,062	13,884	1,966	0	17,668	13,850
10	JHARKHAND	2,30,654	1,48,617	25	1,58,900	2,40,979	1,88,295	1,38,796	1,37,289	2,72,678
11	KERALA	16,453	11,031	48	5,608	4,890	9,444	0	926	6,519
12	MADHYA PRADESH	4,47,160	3,96,113	152	4,14,119	7,20,015	6,36,365	5,65,458	3,04,597	7,00,447
13	MAHARASHTRA	2,23,509	1,85,413	219	1,44,090	1,56,779	1,45,630	66,664	78,658	2,01,969
14	MANIPUR	9,747	0	0	0	9,718	66	0	15	7,655
15	MEGHALAYA	17,029	0	0	3,713	16,668	260	0	3,816	11,329
16	MIZORAM	4,806	0	0	1,794	2,376	1,333	0	1,708	900
17	NAGALAND	4,239	0	0	0	119	0	0	3,504	17
18	ODISHA	3,96,000	2,89,652	443	3,40,435	4,70,671	4,31,669	2,55,878	2,31,193	4,03,125
19	PUNJAB	9,996	0	0	3,997	7,107	608	0	6,793	12,751
20	RAJASTHAN	2,49,291	1,96,463	108	2,22,524	3,05,001	317,727	2,12,601	1,82,362	3,26,599
21	SIKKIM	1,078	976	0	0	101	372	0	0	646
22	TAMIL NADU	1,74,993	11,916	0	1,29,125	1,83,801	78,680	20,806	91,852	1,04,388
23	TRIPURA	23,725	2,392	0	1,258	22,191	3,333	0	385	20,690
24	UTTAR PRADESH	5,70,875	1,17,345	14	3,94,383	7,61,225	8,17,001	3,09,590	3,83,710	4,26,571
25	UTTARAKHAND	8,530	5,527	4	4,034	4,630	6,236	0	2,324	5,925
26	WEST BENGAL	4,31,585	3,76,002	30	3,74,970	9,15,590	5,89,790	5,85,466	1,00,116	7,39,774
27	ANDAMAN AND NICOBAR	194	0	0	183	0	0	311	0	0
28	DADRA AND NAGAR HAVELI and DAMAN AND DIU	286	0	0	744	1,007	7	4393	4,320	203
29	LAKSHADWEEP	45	0	0	0	42	0	0	11	0
30	PUDUCHERRY	0	0	0	0	0	0	0	0	0
31	ANDHRA PRADESH	58,740	0	681	8,780	47,148	27,347	0	16,251	18,674
32	KARNATAKA	79,020	6,998	236	44,965	96,810	34,317	0	14,991	43,760
33	TELANGANA	0	0	0	0	0	0	0	0	0
34	LADAKH	0	0	0	0	0	0	0	0	0
	Total	41,86,507	20,30,313	2115	31,54,337	51,52,514	3,815,966	25,08,923	23,69,045	44,92,951

		2019-20			2020-21			2021-22		
Sno.	State	Target allocate by Ministry	Houses Sanctioned by States/UTs	Houses Completed	Target allocate by Ministry	Houses Sanctioned by States/UTs	Houses Completed	Target allocate by Ministry	Houses Sanctioned by States/UTs	Houses Completed
1	ARUNACHAL PRADESH	7,421	2,131	747	11,807	18,794	2,417	5,519	10,758	992
2	ASSAM	2,28,040	1,79,822	84,010	2,75,962	1,50,025	1,30,878	10,83,567	2,16,225	1,17,694
3	BIHAR	12,88,987	10,43,624	3,76,216	2,41,563	6,25,098	9,42,613	10,01,828	8,98,395	5,08,362
4	CHHATTISGARH	1,51,098	150,952	34,587	1,57,811	1,57,524	59,684	0	371	23,289
5	GOA	0	53	3	0	31	87	0	47	19
6	GUJARAT	1,05,621	101,164	35,589	1,02,673	21,166	50,742	23,471	1,06,575	77,282
7	HARYANA	0	113	6,670	701	60	1,215	7,747	3,312	263
8	HIMACHAL PRADESH	871	1,035	447	3,893	3,985	605	3,498	2,719	1,884
9	JAMMU AND KASHMIR	54,034	38,577	5,016	48,302	63,981	21,569	62,562	55,779	42,515
10	JHARKHAND	3,21,552	301,959	1,56,974	3,46,995	3,61,499	2,35,011	3,95,263	3,90,101	2,95,036
11	KERALA	0	738	779	0	3,324	686	13,096	12,585	2,440
12	MADHYA PRADESH	5,99,621	378,227	2,72,863	6,24,090	7,56,147	2,61,254	11,49,098	4,89,760	6,06,303
13	MAHARASHTRA	3,05,961	246,871	92,285	2,67,402	2,89,358	1,81,691	3,66,479	1,15,470	1,79,021
14	MANIPUR	8,848	167	1,151	15,437	17,822	2,379	11,058	1,725	3,626
15	MEGHALAYA	17,152	10,967	4,995	24,197	26,416	5,016	16,555	3,330	7,009
16	MIZORAM	1,500	2,430	997	5,432	7,017	1,123	6,976	0	1,158
17	NAGALAND	5,900	615	3,687	7,894	4,706	535	4,899	9,738	0
18	ODISHA	6,56,955	548,122	3,61,189	1,88,557	2,88,512	3,95,105	7,90,723	2,957	97,145
19	PUNJAB	9,993	8,123	410	0	1,884	3,908	15,703	10,832	5,473
20	RAJASTHAN	4,44,082	374,768	1,66,761	1,95,061	2,63,362	3,15,446	3,93,220	3,85,726	1,41,279
21	SIKKIM	0	0	34	253	0	13	68	273	5
22	TAMIL NADU	1,68,670	87,021	49,986	0	95,851	51,868	2,53,418	2,12,293	57,322
23	TRIPURA	23,690	22,528	6,155	0	990	15,462	2,12,332	1,57,078	1,639
24	UTTAR PRADESH	1,71,555	178,118	1,74,166	7,32,517	7,27,991	37,710	4,33,251	4,34,576	10,94,653
25	UTTARAKHAND	0	32	192	13,197	47	19	3,007	15,359	3,844
26	WEST BENGAL	10,25,894	9,62,368	286,333	8,90,505	9,41,389	6,78,583	1,59,280	1,66,586	9,59,228
27	ANDAMAN AND NICOBAR	244	919	286	400	379	483	0	0	335
28	DADRA AND NAGAR HAVELI and DAMAN AND DIU	0	0	221	0	94	972	1,103	47	641
29	LAKSHADWEEP	0	0	9	0	0	28	0	0	7
30	PUDUCHERRY	0	0	0	0	0	0	0	0	0
31	ANDHRA PRADESH	0	2,304	5	0	1,816	0	1,78,910		0
32	KARNATAKA	38,206	999	7,085	0	31,046	2,405	79,218	3,545	11,239
33	TELANGANA	0	0	0	0	0	0	0	0	0
34	LADAKH	1,428	1,228	1,344	451	200	62	0	450	22
	Total	56,37,323	46,45,975	21,31,192	41,55,100	48,60,514	33,99,569	66,71,849	37,06,612	42,39,725

		2022-23			2023-24			2024-25			2025-26*	
Sno.	State	Target allocated by Ministry	Houses Sanctioned by States/UTs	Houses Completed	Target allocated by Ministry	Houses Sanctioned by States/UTs	Houses Completed	Target allocated by Ministry	Houses Sanctioned by States/UTs	Houses Completed	Target allocated by Ministry	Houses Sanctioned by States/UTs
1	ARUNACHAL PRADESH	0	2,594	9,343	0	3	21,373	0	0	634	0	0
2	ASSAM	0	10,51,568	10,09,133	2,19,778	2,13,995	3,98,075	5,59,951	5,31,489	1,46,631	3,76,075	3,07,844
3	BIHAR	0	1,32,521	11,46,994	0	771	79,616	7,90,648	7,34,855	1,64,682	5,20,742	4,65,898
4	CHHATTISGARH	78,998	81,372	33,575	0	57	2,33,721	11,65,315	9,25,495	3,97,992	3,00,767	2,71,170
5	GOA	0	17	12	0	0	94	0	0	5	0	0
6	GUJARAT	1,68,146	1,46,124	65,545	0	26,000	1,55,621	2,99,011	2,25,505	26,004	0	2,789
7	HARYANA	0	5,082	5,403	0	56	13,477	77,058	41,489	14	0	4,031
8	HIMACHAL PRADESH	0	788	3,654	13,690	9,945	4,661	92,364	72,215	17,591	0	18
9	JAMMU AND KASHMIR	0	7,780	79,270	1,38,106	1,37,005	80,006	0	98	69,301	0	1
10	JHARKHAND	0	11,582	3,63,309	0	75	51,249	4,19,947	1,98,202	9,095	0	1,49,417
11	KERALA	0	1,610	8,825	0	2	5,136	1,97,759	38,108	486	0	2,953
12	MADHYA PRADESH	0	7,52,953	10,58,356	0	58	1,33,005	11,89,690	10,02,687	1,80,287	7,85,336	1,37,796
13	MAHARASHTRA	0	2,82,614	3,43,373	0	884	1,08,733	19,66,767	18,65,686	1,29,529	10,29,957	8,62,740
14	MANIPUR	0	13,845	13,955	56,460	58,256	8,938	7,000	1	261	0	0
15	MEGHALAYA	0	8,783	6,913	1,09,388	1,15,792	66,539	0	0	47,451	0	0
16	MIZORAM	0	6,950	1,020	9,459	9,478	18,228	0	0	550	0	0
17	NAGALAND	0	4,178	3,210	25,898	25,900	8,197	0	0	20,572	0	0
18	ODISHA	97,037	8,75,281	30,368	0	924	5,26,683	1,24,304	1,03,066	1,75,025	0	621
19	PUNJAB	0	4,661	11,380	0	105	3,921	63,985	32,247	3,013	0	4,956
20	RAJASTHAN	0	7,375	3,94,986	0	35	47,585	5,06,590	4,94,302	35,266	2,73,752	222,658
21	SIKKIM	0	47	41	0	0	249	0	0	33	0	0
22	TAMIL NADU	0	34,249	1,75,230	190	9,154	1,04,429	2,10,623	15,682	23,809	0	1,470
23	TRIPURA	73	51,770	1,80,493	1,15,835	1,18,945	1,33,679	0	0	9,689	0	0
24	UTTAR PRADESH	8,58,498	8,57,559	6,62,201	1,44,201	1,50,604	3,78,424	70,834	45,064	47,192	0	29
25	UTTARAKHAND	17,882	18,594	12,493	22,544	22,021	38,588	0	0	917	0	0
26	WEST BENGAL	11,01,723	11,06,780	1,47,378	0	201	14,002	0	0	4,306	0	0
27	ANDAMAN AND NICOBAR	257	6	97	1,835	1,289	26	0	0	75	0	0
28	DADRA AND NAGAR HAVELI and DAMAN AND DIU	0	832	1,486	4,838	4,635	359	0	1,131	0	0	0
29	LAKSHADWEEP	0	0	0	0	0	1	0	0	0	0	0
30	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0
31	ANDHRA PRADESH	0	1,78,895	2,167	0	11	28,165	684	505	11,779	0	0
32	KARNATAKA	0	37,547	2,641	0	43,727	38,815	7,02,731	1,43,442	16,912	0	1,25,506
33	TELANGANA	0	0	0	0	0	0	0	0	0	0	0

34	LADAKH	0	1	1	1,125	1,125	1,575	0	0	0	0	0
		23,22,61	56,83,95	57,72,85	8,63,34	9,51,05	27,03,17	84,45,26	64,70,13	15,40,23	32,86,62	
	Total	4	8	2	7	3	0	1	8	2	9	25,59,897

**\*the time period for completion of houses under PMAY-G is of 12 months from the date of sanction of the house.**

**Note: the State of Telangana and UT of Puducherry are not implementing PMAY-G.**

**Annexure referred to in reply to part (f) of Lok Sabha Unstarred Question No. 1548 to be answered on 29.07.2025.**

**Details of state wise cumulative central share released under PMAY-G since inception of scheme:**

**(Rs. in Cr)**

<b>SNo.</b>	<b>State</b>	<b>Central Share released (including PM JANMAN)</b>
<b>1</b>	<b>Arunachal Pradesh</b>	<b>442.27</b>
<b>2</b>	<b>Assam</b>	<b>28379.49</b>
<b>3</b>	<b>Bihar</b>	<b>33158.02</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>14419.32</b>
<b>5</b>	<b>Goa</b>	<b>2.85</b>
<b>6</b>	<b>Gujarat</b>	<b>5643.22</b>
<b>7</b>	<b>Haryana</b>	<b>349.65</b>
<b>8</b>	<b>Himachal Pradesh</b>	<b>1150.41</b>
<b>9</b>	<b>Jammu And Kashmir</b>	<b>3899.10</b>
<b>10</b>	<b>Jharkhand</b>	<b>13434.16</b>
<b>11</b>	<b>Kerala</b>	<b>260.32</b>
<b>12</b>	<b>Madhya Pradesh</b>	<b>35076.61</b>
<b>13</b>	<b>Maharashtra</b>	<b>17964.87</b>
<b>14</b>	<b>Manipur</b>	<b>783.94</b>
<b>15</b>	<b>Meghalaya</b>	<b>2251.24</b>
<b>16</b>	<b>Mizoram</b>	<b>319.02</b>
<b>17</b>	<b>Nagaland</b>	<b>531.47</b>
<b>18</b>	<b>Odisha</b>	<b>20801.00</b>
<b>19</b>	<b>Punjab</b>	<b>503.24</b>
<b>20</b>	<b>Rajasthan</b>	<b>14019.70</b>
<b>21</b>	<b>Sikkim</b>	<b>15.68</b>
<b>22</b>	<b>Tamil Nadu</b>	<b>5737.43</b>
<b>23</b>	<b>Tripura</b>	<b>4799.66</b>
<b>24</b>	<b>Uttar Pradesh</b>	<b>27195.67</b>
<b>25</b>	<b>Uttarakhand</b>	<b>870.39</b>
<b>26</b>	<b>West Bengal</b>	<b>25797.53</b>
<b>27</b>	<b>Andaman And Nicobar</b>	<b>24.62</b>
<b>28</b>	<b>DADRA AND NAGAR HAVELI And DAMAN AND DIU</b>	<b>87.85</b>
<b>30</b>	<b>Lakshadweep</b>	<b>0.71</b>
<b>32</b>	<b>Andhra Pradesh</b>	<b>1180.86</b>
<b>33</b>	<b>Karnataka</b>	<b>2005.93</b>
<b>34</b>	<b>Telangana</b>	<b>190.79</b>
<b>35</b>	<b>Ladakh</b>	<b>21.99</b>
	<b>Total</b>	<b>2,61,319.42</b>

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